

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 23<sup>rd</sup> April, 2019  
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 27/2018(CZ)	Niranjan Singh Vs State of MP & Anr.	Mr. Rohit Sharma, Adv.	
2.	Review Application No. 01/2018(CZ) in O.A.No.97/17 <b>(M.A.No.31/18)</b>	Arvind Patidar Vs. State of M.P. & 2 Ors.	Mr. Koustubh Pathak, Adv.	
3.	Original Application No. 09/2019(CZ) <b>(I.A.No.17/19)</b>	Atul Agarwal Vs Amit Jain & 8 Ors.	Mr. Ruchir Chaturvedi, Adv. for Applicant	
4.	Original Application No. 10/2019(CZ)	Associated Stone Industries (Kota) Pvt. Ltd. Vs State of Rajasthan & 4 Ors.	Mr. Yadendra Yadav, Adv. for Applicant	
<b>FOR COMPLETION OF PLEADING</b>				
5.	Review Application No. 07/2017(CZ) arising out of O.A.No.139/13(CZ) <b>(M.A.No.498/17)</b>	Collector, Jabalpur Vs Akhil Bhartiya Vidhiyarthi Parishad Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. Sachin K. Verma, Adv.	
<b>FOR COMPLIANCE</b>				
6.	Original Application No. 143/2015(CZ) <b>(M.A.No.1066/16)</b>	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv.	
7.	Appeal No. 10/2016(CZ)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauhan, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastava, Adv.	

**Note :** **No Hon'ble Members is posted in this Bench. The Cases listed on 23-04-2019 shall be adjourned to 22-05-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)